

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 10th January 2024 at 10.30 a.m. :**

I

The **Hon'ble Shri. Justice Prakash D. Naik (at Bombay)** will take up the **Writ Petition No. 96 of 2023 and Writ Petition No. 370 of 2023 , through Video Conferencing**, as per the board notified separately.

II

Necessary arrangement for Video Conferencing is made in the **Court Room No. 6** of this establishment.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 09.01.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)